



IN THE HIGH COURT OF KERALA AT ERNAKULAM

Wednesday, 1st April, 2020 At 11.00 AM

Before:

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HON'BLE MR. JUSTICE SHAJI P.CHALY

COURT NO. - ([Video Conferencing](#))

LIST 1 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
1	BA 2329/2020	ANEESH VERSUS STATE OF KERALA	ADV. P. THOMAS GEEVERGHESE (K/405/2008 T-293) / PP
2	BA. 2028/2020	NISTHAFIR VERSUS THE STATE OF KERALA	ADV.BITTO.N.L.
3	BA 1710/2020	1) MANEESH S.NAIR VS 1) KARUNAGAPPALLY POLICE STATION 2) THE STATE OF KERALA	ADV.S.PRASANTH
4	BA 1693/2020	SUBAIR K. VERSUS STATE OF KERALA	ADV. SM PREM
5	BA 2337/2020	ABY WILSON VS EXCISE INSPECTOR AND ANOTHER	ADV. T.G RAJENDRAN

6	BA 2150/2020	JACOB MATHEW VS STATE OF KERALA AND . .	ADV. P. MARTIN JOSE
7	BA 2201/2020	SURENDRAN VERSUS THE STATE OF KERALA	ADV BITTO N L
8	BA 2315/2020	SHAMSEER VERSUS STATE OF KERALA	ADV SASITH PANICKER
9	BA 2200/ 2020	SUKUMARAN @ SUKU VERSUS STATE OF KERALA	ADV K. P. SUDHEER
10	BA 2087/2020	AKHIL, VERSUS STATE OF KERALA	ADV P.R.MADHUSUDANAN (M 443)K 1048/93
11	BA 2072/2020	SAJEER MON VS. STATE OF KERALA.	ADV P SAMSUDIN
12	BA 1602/2020	MADHU VS STATE OF KERALA	ADV. A C DEVY
13	BA 2343/2020	ASHOK KUMAR VERSUS THE STATE OF KERALA	ADV. P.MARTIN JOSE

14	BA 2146/2020	SAYOOJ VERSUS STATE OF KERALA	ADV. VIJU ABRAHAM
15	BA 1934/2020	SAJIN VERSUS STATE OF KERALA	ADV. M R SASITH
16	BA 2273/2020	ANNIE JOSEPH VS STATE OF KERALA	ADV. S RAJEEV.
17	BA TMP- 1/2020	JACOB MATHEW VS STATE OF KERALA	ADV P. MARTIN JOSE
18	BA TMP- 2/2020	MUHAMMED ABIN AYOOB VS STATE OF KERALA AND ANOTHER	ADV B. MOHAN LAL
19	BA TMP- 3/2020	BASHEER VS STATE OF KERALA	ADV. VIJU ABRAHAM./PP
20	CRL.MA NO ___/2020 IN BA 1749/2020	THOUFEEK VS STATE OF KERALA & ORS	ADV SIJU KAMALASANAN
21	CRL.MA NO___/2020 IN BA 1357 / 2020	SAJAN BABU VS STATE OF KERALA & ORS	ADV SIJU KAMALASANAN

22	CRL.MA NO ___/2020 IN BA 2238/2020	KANNAN MOHAN VS STATE OF KERALA & ORS	ADV SIJU KAMALASANAN
23	CRL.M.A NO. ___/2020 IN BA 2267/2020	AKSHAY K.K VS STATE OF KERALA AND ANOTHER	ADV SUSMITH KUMAR T.D
24	CRL.MA NO ___/2020 IN BA 2004/2020	SURESH @MADAN SURESH & ANOTHER VS STATE OF KERALA & ORS	ADV SIJU KAMALASANAN
25	CRL MA 1/2020 IN CRL RP TMP- 1/2020	SHAJI V.C VS STATE OF KERALA	ADV P JAYABAL MENON
26	CRL APP 1545/2019	BABU VS STATE OF KERALA	ADV. SUSMITH KUMAR T. D/ PP

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NOTE; If the soft copy of pleadings in any of these matters from item no. 1 to 26 is yet to be emailed, the same shall be provided before 10.00 AM tomorrow.

Email Id:casefiling.hc-ker@kerala.gov.in



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LIST 2 (SUPPLEMENTARY)

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
27	BA 2203/2020	MIDHUN VS STATE OF KERALA	ADV. ANITHA MATHAI MUTHIRENTHY (K/434/07)
28	BA 1781/2020	SANAL VS STATE OF KERALA	ADV. ANITHA MATHAI MUTHIRENTHY (K/434/07)
29	BA 2027/2020	SAHADEVAN T.K. VS. STATE OF KERALA & ANOTHER	ADV. JINU JOSEPH
30	BA 2301/2020	RAJENDRAPARASAD ALIAS MANIAN VS STATE OF KERALA	ADV. AJITH KRISHNAN

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

Wednesday, 1st April, 2020 At 1.45 PM

Before:

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HON'BLE MR. JUSTICE SHAJI P.CHALY

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LIST 3 CAUSELIST

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
51	WPC 9401/2020	SUO MOTU	/ASG/GOVERNMENT PLEADER
52	WPC TMP- 2/2020	THE KERALA HIGH COURT ADVOCATES' ASSOCIATION VS THE STATE OF KERALA AND ORS	ADV. MANU GOVIND/ADDTNL ADVOCATE GENERAL ADV. JAISHANKAR V. NAIR, CGC, ADV. SRI. S. MANU
53	WPC TMP- 4/2020	GOVINDAN PALIKAPPIL V/S UNION OF INDIA & ORS	ADV. S. RENJITH/

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LIST 4 CAUSELIST

- NOTE: 1. THESE CASES SHALL NOT BE TAKEN UP TODAY
2. ITEM Nos 101 TO 105 ARE ADJOURNED TO 06/04/2020 FOR INSTRUCTIONS
3. ITEM Nos 106 TO 109 ARE ADJOURNED TO 07/04/2020 FOR INSTRUCTIONS
4. ALL THE CASE FILES ALONG WITH THE CASE No AS ASSIGNED BELOW SHALL BE FORWARDED BY THE RESPECTIVE COUNSELS TO THE PUBLIC PROSECUTOR IN THE FOLLOWING EMAIL ADDRESS.
EMAIL ADDRESS:legalfactory@gmail.com

Sr. No.	Case Number	Main Parties	Petitioner/Respondent Advocate's
101	BA TMP-4/2020	SHAIJU VERSUS STATE OF KERALA	ADV UNNIKRISHNAN V. ALAPPAT / PP
102	BA TMP-5/2020	SETHU VERSUS THE STATE OF KERALA	ADV.SARIN PANICKER/ PP

103	BA TMP- 6/2020	JUNAID VS THE STATE OF KERALA	ADV.NIDHI BALACHANDRAN/PP
104	BA TMP- 7/2020	MUHAMMED NABEEL VERSUS STATE OF KERALA	ADV. BINU GEORGE/PP
105	BA TMP- 8/2020	RESHMA VS STATION HOUSE OFFICER, THRISSUR & AND ANOTHER	ADV. A.JITHIN BABU/PP
106	BA TMP- 9/2020	MANSOOR ALI VS STATE OF KERALA AND ANOTHER	ADV. S.SUDHEESH KUMAR
107	BA TMP- 10/2020	ANKAN MITHRA VS STATE OF KERALA AND ANOTHER	ADV B.RENJITH MARAR
108	BA TMP- 11/2020	KRISHNADAS VS STATE OF KERALA AND ANOTHER	ADV ALEXANDER GEORGE
109	BA TMP- 12/2020	SUBRAMANIAN VS STATE OF KERALA AND ANOTHER	ADV RAPHAEL THEKKAN

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